

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 04.10.2017.


PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.52/BB/ 2017	-	For compliance of objections	Rule-6 of IB	Randstad India Pvt. Ltd. Vs Camson Bio Technologies Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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Counsel for petitioner is present. No representation for respondent. Counsel for respondent is absent. Objections not filed. Time extended as a last chance on payment of Rs.500/- on the other side to 24.10.2017.

List it on 24.10.2017.

  
MEMBER (J)